

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2645
ANSWERED ON:12.03.2015
SCHEME FOR SITP
Tharoor Dr. Shashi

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government has sanctioned any funds under the Scheme for Integrated Textile Parks (SITP) for Kerala Industrial Infrastructure Corporation's international apparel park;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government has received any proposals for development of textile parks in Kerala, under the SITP, if so, the details thereof including the proposals that have been rejected and the reasons therefor;
- (d) whether the Government proposes to consider sanctioning Textile Parks in States that have not received investments under the SITP on urgent basis for strengthening the textile industry in such States; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

- (a) to (c): No Madam, No proposal for sanction of textile parks under the Scheme for Integrated Textile Parks (SITP) has been received from Kerala as per the scheme guidelines advertised from time-to-time.
- (d) & (e): Based on suggestions received during the State Textiles Minister's conference last year, Government has revised criteria to give weightage to States which have nascent textile ecosystem and invited proposals on 22nd November 2014.